

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 490 of 2020

IN THE MATTER OF:

Shakambri Traders

...Appellant

Versus

**Mr. Venkataramanarao Nagarajan, Liquidator of
M/s Ashok Magnetics Ltd. & Anr.**

...Respondents

Present:

For Appellant: None.

**For Respondents: Mr. Venkataramanarao Nagarajan, Liquidator for R-1.
 Mr. Rajesh Bohra, Advocate for R-2.
 Mr. Rajiv S. Roy, Sr. Advocate with Mr. Avrojyoti
 Chatterjee, Advocate.**

ORDER
(Through Virtual Mode)

20.08.2020: Request has been received from learned counsel for the Appellant for adjournment of hearing in the appeal on the ground that he is down with fever and could not brief the arguing counsel. At request, the matter is adjourned.

List the appeal for hearing on **3rd September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc